

ITEM NO.105

Court 3 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 202/2012

GOVERNMENT OF KERALA & ANR.

Appellant(s)

VERSUS

MOTHER SUPERIOR ADORATION CONVENT

Respondent(s)

WITH

C.A. No. 203/2012 (XI-A)
 C.A. No. 204/2012 (XI-A)
 C.A. No. 207/2012 (XI-A)
 C.A. No. 206/2012 (XI-A)
 C.A. No. 205/2012 (XI-A)
 SLP(C) No. 905/2012 (XI-A)
 SLP(C) No. 35112/2011 (XI-A)
 SLP(C) No. 38498-38499/2012 (XI-A)
 IA No. 1/2012 - CONDONATION OF DELAY IN FILING)
 C.A. No. 5036/2015 (XI-A)
 C.A. No. 8351/2014 (XI-A)
 SLP(C) No. 12235/2014 (XI-A)
 SLP(C) No. 13874/2014 (XI-A)
 C.A. No. 8352/2014 (XI-A)
 C.A. No. 4445/2015 (XI-A)
 C.A. No. 4446/2015 (XI-A)
 C.A. No. 4447/2015 (XI-A)
 C.A. No. 6589/2015 (XI-A)
 C.A. No. 7368/2016 (XI-A)
 C.A. No. 10298/2016 (XI-A)
 C.A. No. 10297/2016 (XI-A)
 C.A. No. 10881/2016 (XI-A)
 SLP(C) No. 31757/2016 (XI-A)

Date : 21-01-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
 HON'BLE MR. JUSTICE NAVIN SINHA
 HON'BLE MR. JUSTICE K.M. JOSEPH

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UPON hearing the counsel the Court made the following
O R D E R

List on 27.01.2021.

(JAYANT KUMAR ARORA)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER